

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 80 OF 2015 &  
IA NO. 127 OF 2015**

**Dated: 23<sup>rd</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

<b>Ind Synergy Ltd.</b>		<b>.... Appellant(s)</b>
	<b>Versus</b>	
<b>Chhattisgarh State Electricity Regulatory Commission &amp; Anr.</b>		<b>... Respondent(s)</b>
Counsel for the Appellant(s)	: -	
Counsel for the Respondent(s)	: Mr. C.K. Rai Mr. Param Sahani for R.1  Ms. Suparna Srivastava for R.2	

**ORDER**

Learned counsel for the Appellant is not present.

List the matter for hearing on **08.03.2016**.

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**